

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NOTIFICATION**

*Dated Guwahati the 3<sup>d</sup> August, 2022*

No.HC.VII-60/2022/ 5551 /A. In exercise of the powers conferred under Rule 18 read with Schedule-A and E of the Assam Judicial Service Rules, 2003 and in accordance with the Government Notification No. FPC.10/97/Pt.I/231 dated 11.06.2003, the High Court is pleased to promote the following Selection Grade District and Sessions Judges of the Assam Judicial Service to the post of Super Time Scale District and Sessions Judges in the scale of pay of Rs.70290-1540-76450/- plus other allowances as admissible under the Rules :-

1. Smti Susmita Phukan Khound,  
District and Sessions Judge, Lakhimpur, North Lakhimpur
2. Shri Aparesh Chakravarty,  
District and Sessions Judge, Barpeta (Since retired)
3. Smti Mitali Thakuria,  
District and Sessions Judge, Kamrup (M), Guwahati
4. Shri Mridul Kumar Kalita,  
District and Sessions Judge, Jorhat
5. Shri Satyajit Khound,  
Special Judge, CBI, Assam, Addl. Court No.1, Chandmari, Guwahati

It is clarified that the promotion shall be notional from the date of initiation of the selection process, i.e. 04.02.2022 and will be effective from the date of the Notification.

By Order,  
*Sd/- Gautam Baruah,*  
**REGISTRAR GENERAL**

Memo No.HC.VII-60/2022/ 5552 - 5577 /A.

Dated 03.08.2022

Copy to:-

1. The L.R.-cum- Commissioner & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati.
2. The Principal Accountant General, Assam, Beltola, Maidamgaon, Guwahati.
3. The Registrar-cum- Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.

*Contd.....*

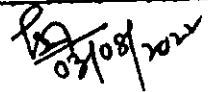


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4. Smti Susmita Phukan Khound, District and Sessions Judge, Lakhimpur, North Lakhimpur.
5. Shri Aparesh Chakravarty, District and Sessions Judge, Barpeta (since retired).
6. Smti Mitali Thakuria, District and Sessions Judge, Kamrup (M), Guwahati.
7. Shri Mridul Kumar Kalita, District and Sessions Judge, Jorhat.
8. Shri Satyajit Khound, Special Judge, CBI, Assam, Addl. Court No.1, Chandmari, Guwahati.
9. The District and Sessions Judge \_\_\_\_\_
10. The Principal Judge, Family Court, No. I, II & III, Kamrup, Guwahati/ Cachar, Silchar/ Barpeta/Dhubri/Nalbari for information and necessary action.
11. The Presiding Officer, Industrial Tribunal, Guwahati/ Dibrugarh/Silchar.
12. The Presiding Officer, Labour Court, Guwahati/ Dibrugarh.
13. The Presiding Officer, STAT & Member, MACT, No.1, Kamrup (M), Guwahati.
14. The Special Judge, Assam, Guwahati.
15. The Special Judge, CBI & NIA, Assam, Guwahati.
16. The Member-Secretary, Assam State Legal Services Authority, Guwahati.
17. The Member, MACT, No.2 & 3, Kamrup (M) Guwahati/Dhubri/ Nagaon/ Nalbari/ Barpeta/ Silchar/ Sonitpur, Tezpur/Goalpara/Kamrup, Amingaon.
18. The Special Judge, Addl. CBI Court, No. I, II & III, Assam, Chandmari, Guwahati
19. The Joint Registrar (\_\_\_\_\_), Gauhati High Court, Guwahati.
20. The Chief Judicial Magistrate, (All) for information and necessary action.
21. The Deputy Registrar (\_\_\_\_\_), Gauhati High Court, Guwahati
22. The Private Secretary to Hon'ble Mr. Justice \_\_\_\_\_  
Gauhati High Court, Guwahati
23. The Project Manager, Gauhati High Court, Guwahati for uploading in the Gauhati High Court website
24. The Administrative Officer (J) (\_\_\_\_\_), Gauhati High Court, Guwahati
25. The C.A. to Registrar General/ Registrar (Admn.)/ Registrar (Vigilance)/ Registrar (Judicial)/ Registrar (Estt.), Gauhati High Court, Guwahati
26. The Deputy Director, Printing & Stationery, Assam Govt. Press, Bamunimaidan, Guwahati for publication of the Notification in the Assam Gazette.

*[The list of Officers here-in-above is not necessarily in order of seniority]*

  
**REGISTRAR GENERAL**  
**GAUHATI HIGH COURT, GUWAHATI**

  
02/08/2022